since nationalisation took place those offices were closed? May I know whether Government wants to revive them and let those private agencies, were having a fair amount of business in those countries and were getting a substantial amount of premium which was more than that in country, do business? Will that allowed or not?

Shrimati Tarkeshwari Sinha: Even the Act itself, i.e., section 6(2)(d) of the Life Insurance Act, empowers this Corporation to give the whole or part of its business to some other insurance companies. But the Corporation has to act as a guarantor for those companies, and without control of those insurance companies. we have not been able to accede to the request of giving insurance business to other companies.

Shri Dasappa: The figures given by the hon. Deputy Minister show that the business in foreign countries going perceptibly down. Can we know what exac'ly accounts for that as it has come down from Rs. 20 crores to Rs. 5 crores?

Shrimati Tarkeshwari Sinha: the statement itself it has been given that in certain countries in which we are having business, there is not much prospect of doing new business. are only maintaining the existing pre-Therefore, the figures bound to go down because of restrictions and because of certain developments which have taken place.

Shri Dasappa: 1 am referring to the African countries. May I know whether in those African countries business is going up or going down or it stands still?

Shrimati Tarkeshwari Sinha; As I said before, I do not have any parate figures for the African countries. So, I am not in a position say whether the business has down even in those African countries where we are doing our business.

Shri Damani: May I know the total premium collected in foreign

business and the expenditure of those foreign offices?

Oral Answers

Shrimati Tarkeshwari Sinha: have already given figures of what we have done outside India from year to

He only wants Mr. Speaker: the figures of expenditure. Figures of collections have been given. It is figures of expenditure that wants.

Shrimati Tarkeshwari Sinha: I do not have any separate figures for expenditure that has been incurred because the Corporation is a whole body and the expenditure, if it is incurred, is incurred on the whole. It is very difficult for me to say what is expenditure from place to place.

Some Hon, Members rose-

Mr. Speaker: I have allowed ten questions already. Next question.

## Anti-Social Elements

\*1279. 

Sardar Iqbal Singh:
Shri Ramam:

Will the Minister of Home Affairs be pleased to state:

- (a) whether any plan has been drawn up to tackle the bad charac'ers and anti-social elements in
- (b) if so, the results achieved SO far?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Wherever necessary, suitable action is taken against bad characters and anti-social elements under the preventive sections of the Criminal Procedure Code, and other relevant laws. The results achieved have been satisfactory.

Sardar Iobal Singh: May I know the number of persons bound down under sections 171 and 151?

Shri Datar: I have got the figures relating to convictions and not the figures of persons who have been bound down,

Sardar Ichal Singh: May I know the number of convictions?

The Minister of Home Affairs (Pandit G. B. Pant): The figures for two local areas are here. They include action under the Criminal Procedure Code preventive sections and also Gambling Act and Excise Act. which are allied with these. I am giving what is available here. In one quarter of 1958 in this area, i.e. G.B. Road and Aimeri Gate, 144 cases were detected and 226 persons were committed to court. In the area of Karol Bagh-I am giving the figures only for one quarter—153 cases were launched and 145 persons were challaned.

Shri Jadhav: May I know whether there are any correction homes for such anti-social elements?

Pandit G. B. Pant: There are correction homes for those who are fit to be corrected.

Raja Mahendra Pratap: You should see that a moral front is made up. I have a moral front. Perhaps, the hon. Minister knows that. So, I say why it is not introduced.

Pandit G. B. Pant: I think the suggestion is worth considering.

Raja Mahendra Pratap: Thank you, very much.

Sardar Iqbal Singh: May I know whether it is a fact that some gangs of anti-social elements and bad characters operate in Punjab, U.P. and Delhi? If so, has Government any institution or an organisation to deal with these gangs?

Pandit G. B. Pant: So far as Delhi is concerned, the Police is very alert and if any miscreants come over to Delhi, I think they will receive adequate attention.

Shri Tridib Kumar Chaudhuri: May I know if the hon. Minister is aware that about a week back there were report of women and lady students in colleges being molested and disturbed by bad characters in certain quarters of the city? May I know what steps have been taken in regard to that?

Pandit G. B. Pant: Some persons have been arrested for what is called eve-teasing. For that there have been some cases. Some persons have also been sent to court. Certain reports have appeared in the Press, but on enquiry it was found that they were not well-founded and the persons concerned were not in fact vagabonds or scoundrels, but some of them were themselves students.

## Ajanta Caves

\*1280. Shri Assar: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) whether it is a fact that hundreds of travellers are visiting "Ajanta Caves" daily:
- (b) if so, whether it is a fact that there is no arrangement for travellers such as Cafeteria and Dharamshala at "Aianta Cayes":
- (c) whether it is a fact that there are no residential quarters for staff also; and
  - (d) if so, reasons thereof;

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). Yes, Sir.

(d) Steps are being taken for the construction of a Canteen-cum-Retiring room, bus station and staff quarters at Ajanta.

Shri Assar: May I know when this construction work would begin?

Shri Humayun Kabir: This is being done by the Tourist Department. I am told that the work is expected to commence during the current financial year and perhaps will be completed during the next year.